

Dr. (Mrs.) Kamla Chowdhry	...	Chairperson
Chairman, Advisory Board on Energy	..	Member
Three Members of Parliament	...	Members
Secretaries to the Government of India in the Departments of :	...	Members
—Agriculture and Cooperation		
—Rural Development		
—Environment		
Secretary, Finance (Expenditure)	...	Member (Finance)
Secretary, Department of Agriculture Research and Education and Director General, Indian Council of Agricultural Research.	...	Member
Special Secretary (Forests & Wildlife) and Inspector General of Forests.	...	Member
Representatives of Voluntary Agencies, Cooperative Institutions, etc. (not exceeding six) to be nominated by the Chairperson of the Board in consultation with the concerned agency.	...	Members
Secretary, Department of Forests and Wildlife.	...	Member-Secretary.

Inclusion of more Population in Tribal sub-plan Area in Bihar

2418. SHRI SALAHUDDIN : Will the Minister of WELFARE be pleased to state :

(a) whether any guidelines had been issued to the Government of Bihar to include more Tribal population in the Subplan area under modified Area Development Approach (MADA) :

(b) if so, the criteria being adopted for this purpose ;

(c) the number of additional scheduled tribe people included in sub-plan area under MADA ; and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) No, Sir.

(b) to (d) Does not arise. In Bihar 41 pockets of tribal concentration (MADA) covering 2,338 villages having a scheduled tribe population of about 4.99 lakhs were carved out during the Sixth Plan period. During the Seventh Plan period, the State have been advised to identify clusters of tribal concentration in an area having a total population of 5,000 and a tribal concentration of fifty percent or more. So far no proposal has been received.

Radio active Mineral and Heavy water in Sikkim

2419. SHRIMATI D.K. BHANDARI : Will the PRIME MINISTER be pleased to state :

(a) whether it is fact that radio active minerals/Heavy water are found in Sikkim ; and

(b) if so, what measures Government have taken to extract these minerals ?